

**19. Tamil Nadu :**

1. Tiruchirapalli
2. Vellore
3. Salem
4. Kodaikanal
5. Coimbatore
6. Kumbakonam

**20. Tripura :**

1. Agartala

**21. Uttar Pradesh :**

1. Mussorie
2. Kanpur
3. Deoria
4. Allahabad
5. Shahjahanpur
6. Sultanpur
7. Rai-Bareilly
8. Bareilly
9. Agra
10. Jhansi
11. Nainital
12. Varanasi
13. Rampur
14. Farukhabad
15. Faizabad
16. Etawah
17. Aligarh
18. Moradabad
19. Pauri
20. Bahraich
21. Sambhal
22. Pithoragarh

**22. West Bengal :**

1. Malda
2. Asansol
3. Khragapur

**4. Bardhaman**

5. Balurghat
6. Shanti Niketan
7. Murshidabad
8. Kurseong

**UNION TERRITORIES****1. Andaman Nicobar Islands :**

1. Port Blair
2. Car Nicobar

**2. Arunachal Pradesh :**

1. Itanagar

**3. Goa, Daman & Diu :**

1. Panaji

**4. Mizoram :**

1. Aizawal

**5. Pondicherry**

1. Pondicherry

**Distribution of Surplus Land to Landless**

3890. SHRI PRIYA RANJAN DAS MUNSI : Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) whether any machinery has been devised between State and Union Government to distribute the surplus land during Seventh Plan period and to frame a policy for collective farming through co-operatives; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR) : (a) and (b). The Seventh Five Year Plan 1985-90 is yet to be finalised.

**Report of the Committee on Child Labour**

3891. SHRI MOOL CHAND DAGA : Will the Minister of LABOUR be pleased to state :

(a) whether Government statistics show as to how many children are engaged in